

[Print](#)**Defective Case Register from 2026-04-15 to 2026-04-15**

Sl.NO.	Filing No	Advocate for Petitioner/Caveator	Date of objection	Defects as per S.R.
1	D-ABLAPL/10488/2026	ALOK KUMAR MOHAPATRA	2026-04-15	1. In affidavit, occupation of the deponent not furnished. 2.Receipt Showing Serv.copy To cg not Filed.
2	D-BLAPL/10402/2026	TOFAN KUMAR SAHOO	2026-04-15	Lower Court case nomenclature mentioned in cause title not tally with Rejection order
3	D-CONTC/11611/2026	BHASKAR CHANDRA PANDA	2026-04-15	i) As per Date chart copy of order dated 09-07-2025 and Copy of representation dated 22-04-2025 not filed.
4	D-CONTC/14475/2026	RAMAKRISHNA NAIK	2026-04-15	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED  1. Receipt showing service of order copy dtd.07-03-2026 not filed .
5	D-WP(C)/14407/2026	KUNAL KUMAR SWAIN	2026-04-15	1. sl. no.10 of Petition para repeated.2.page no.10 partially neat.
6	D-BLAPL/10373/2026	PRATYUSHA NAIDU	2026-04-15	1. F.I.R copy be kept on seal cover.
7	D-CRLMC/10340/2026	RAMDAS ACHARY	2026-04-15	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED.  1. Page nos.17 to 20 not neat and legible.
8	D-CRLLP/10149/2026	SANGRAM DAS , STANDING COUNSEL(VIGILANCE)	2026-04-15	Page Nos.25 26 27 29 31 33 35 37 39 41 43 45 47 49 and 51 not legible
9	D-WP(C)/15409/2026	AMIT PRASAD BOSE	2026-04-15	20-VERNACULAR CERTIFICATE NOT FURNISHED.  Executant no not tally with v.nama and cause title.Paragraph not correctly mentioned affidavit in the I.A
10	D-ABLAPL/8698/2026	ALOK KUMAR MOHAPATRA	2026-04-15	1. Ann.1 not attested. 2. Ann.1 and 2 be kept in a sealed cover.
11	D-RPFAM/15995/2026	MANORANJAN PADHI	2026-04-15	good ground not furnished
12	D-CRLMP/10637/2026	ASHOK KUMAR SARANGI	2026-04-15	31-As per standing order the details of victim/informant shall not be mentioned in the petition.  1. Put up for SR after redacting name of victim / informant from the petition and to be kept in sealed cover of the annexures
13	D-RPFAM/15342/2026	ASISH MISHRA	2026-04-15	being aggrieved, good ground certificate not furnished

14	D-WP(C)/15686/2026	DILLIP KUMAR MOHAPATRA	2026-04-15	Page 17 not in order.
15	D-CMAPL/15498/2026	HEMANTA KUMAR ROUT	2026-04-15	18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED 1. Authentication fee due on the Appellate Court Judgement Rs 2.25/- to be paid. i) Synopsis and date chart not filed. ii) FAO no. wrongly mention in v. nama. iii) Put up for SR after filing of c. copy of order and removal of defects
16	D-WP(C)/13255/2026	SOUBHAGYA KUMAR DASH	2026-04-15	Address of the petitioner in cause title not tally with affidavit and V.nama.
17	D-CMAPL/15489/2026	HEMANTA KUMAR ROUT	2026-04-15	18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED 1. Authentication fee due on the Appellate Court Judgement Rs 2.25/- to be paid. i) Synopsis and date chart not filed. ii) FAO no. wrongly mention in v. nama. iii) Page no. 8 not in proper place. iv) Put up for SR after filing of c. copy of impugned order and removal of defects
18	D-BLAPL/10414/2026	BALARAM NAYAK	2026-04-15	20-VERNACULAR CERTIFICATE NOT FURNISHED. 1.Paragraphs incorrectly mentioned in declaration of affidavit. 2.Name and details of Informant/victim mentioned in Annexure-1 need not be disclose and kept in closed envelop.
19	D-MATA/15353/2026	AMIT KUMAR NATH	2026-04-15	Period of Delay 58 days 2.date of judgement to be correction in enter petition, date of judgement does not match in c copy of front page
20	D-WP(C)/14269/2026	SUBHRANSU BHUSAN MOHANTY	2026-04-15	Page no.27 not neat.
21	D-BLAPL/9958/2026	HARIHAR PANIGRAHI	2026-04-15	14-NOT PROPERLY INDEXED. 25-NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED 1.Annexure-1 not filed as per Index. 2.Reference Certificate not properly furnished. 3.Certified copy of Rejection order neither Annexure mentioned nor paginated.
22	D-WP(C)/14793/2026	GOKULANANDA PADHI	2026-04-15	Name of the petitioner in affidavit and declaration to be corrected.
23	D-BLAPL/10412/2026	RAMANI KANTA PATTANAİK	2026-04-15	Free copy of Rejection order neither paginated nor indicated Annexure-2

24	D-CRLMC/10722/2026	SURENDRA KUMAR ROUT	2026-04-15	1. Name of the Opp. party not Mentioned in V.nama. 2. Page no.9 Annexure not correctly mentioned
25	D-WP(C)/14828/2026		2026-04-15	1.V.nama along with stamp not filed in petition Or Memo of In person not filed/not mentioned in petition .
26	D-CMAPL/15814/2026	SOMA PATNAIK	2026-04-15	1.C. copy of impugned order not filed i) Put up for SR after filing of c. copy of impugned order. ii) Defect reg. nomenclature.
27	D-CONTC/13456/2026	PADMAJA PATTNAIK	2026-04-15	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED i) Year of the date of order passed in wp(c) not correct in para 1 2 and Prayer of the petition.ii) Annexure-2 repeated in para -6 of the petition.iii) Annexures not marked in Index, Book mark and entire petition.
28	D-WP(C)/16174/2026	SAPAN KUMAR PAL	2026-04-15	Name of the petitioner no.8 in cause title not tally with the V.nama.
29	D-WP(C)/15884/2026	KRISHNA CHANDRA SAHU	2026-04-15	1-COURT FEE IS DEFICIENT. Rs. 12/- to be paid
30	D-WP(C)/15134/2026	ULLASH CHANDRA MOHANTY	2026-04-15	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED Date of copy of letter vide annex-3 not tally with Index.
31	D-CRLMC/10603/2026	BHARAT BHUSAN ROUSTRAY	2026-04-15	Age of opp.2 not furnished in Cause Title.
32	D-WP(C)/15740/2026	PRATIK NAYAK	2026-04-15	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 20-VERNACULAR CERTIFICATE NOT FURNISHED.
33	D-CRLA/9784/2026	PRAVASH CHANDRA JENA	2026-04-15	1. Name of the informant disclosing in the judgement be kept in cover. 2.Name of the informant furnished in the appeal memo be redacted.
34	D-ABLAPL/10516/2026	BIPASA HALDAR	2026-04-15	i) Page no. 11 not legible.
35	D-WP(C)/15780/2026	AKASH KUMAR BORAL	2026-04-15	1.Date of order under Annexure-7 does not tally with Prayer of the petition.
36	D-CRLMC/10410/2026	BISWABHUSAN DAS	2026-04-15	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Name of father of the deponent in affidavit does not tally with cause title.
37	D-WP(C)/16183/2026	BIJAYA KUMAR RAGADA	2026-04-15	.Subject Code Not Furnished .
38	D-TRPCRL/10816/2026	AMLAN SHAKTI PAUL	2026-04-15	.Subject Code incorrectly Mentioned

39	D-RVWPET/11813/2026	AJAY KUMAR ROY (SR.PANEL COUNSEL)	2026-04-15	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED  1. Period of Delay 76 days delay.
40	D-CMP/15611/2026	KOUSIK ANANDA GURU	2026-04-15	C.Copy of order under A-3 is incomplete
41	D-CRLMC/10250/2026	DHANOJ KUMAR SAHOO	2026-04-15	1. Certified copy of Annex-1 not filed. 2. Name of the petitioner not correctly furnished on V.nama. 3. Name of the Lower court not correctly furnished in index,Synopsis, Date chart, cause title, para no.1 and I.A. petition.
42	D-CRLMP/9525/2026	SURYANARAYAN BISWAL	2026-04-15	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED.  PAGE NO.15 NOT LEGIBLE
43	D-BLAPL/10417/2026	AMBIKA PRASAD RATH	2026-04-15	1.Pending Lower Court case No. as well as Court name mentioned in petition not tally with Rejection order. 2.Free copy/Certified copy of Rejection order not filed. 3.Annexure-1 not reflected on the top of page-11. 4.Name and details of Informant-cum- victim mentioned in Annexure-1 and 2 and name of the sister of victim mentioned in Pg.-16 of Annexure-3 need not be disclose and kept in closed envelop.
44	D-WA/13737/2026	ANKITA MUKHERJI	2026-04-15	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED  i) Cause title in wp (c) 11039/2025 to be filed. ii) District not mention in Respondent no. 1 2 4 6 7 not furnished. iii) Legible copy of page no. 369 378 391 392 447 451 453 455 457 459 463 465 467 469 471 473 475 477 479 481 483 485 489 491 493 495 497 499 501 503 517 533 534 553 554 565 566 569 570 576 577 579 are to be filed.iv) Put up for SR after removal of defects.
45	D-WP(C)/14207/2026	DILIP KUMAR SAHU	2026-04-15	This may be registered as a P.I.L
46	D-WP(C)/15520/2026	LALITENDU MISHRA	2026-04-15	Page 90 and 91 not neat.
47	D-MATA/15357/2026	AMIT KUMAR NATH	2026-04-15	Period of Delay 61 days 2. date of pronouncement does not match with hand and seal in c copy
48	D-CMP/15365/2026	HRUDANANDA MOHAPATRA	2026-04-15	18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED

49	D-CRLREV/10156/2026	BHARAT JALLI	2026-04-15	1.Authentication fee of Rs 14.30 /- not paid on Annex-2 1. Synopsis and Date chart and page mark not mentioned in index. 2 Nomenclature and name of Both parties not mentioned in V.Nama
50	D-CONTC/12769/2026	ADV.	2026-04-15	i) Postal receipt on opp. party no. 2 not filed. ii) For further S.R. after removal of defect.
51	D-WP(C)/14170/2026	SIDHESWAR MALLIK	2026-04-15	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page marking not proper.
52	D-ABLAPL/10558/2026	ARUPANANDA GOSWAMY	2026-04-15	1. Synopsis and Date Chart not page marked. 2.Copy of Written FIR not attached in Ann.1 and 3. 3.Name of Pet. No.3 6 7 8 and 10 in CT not tally with signature. 4. Name of all Pet. not mentioned in V.nama.
53	D-CMP/15214/2026	PRAKASH RANJAN BARIK	2026-04-15	3-AUTHENTICATION FEE IS DEFICIENT.
54	D-CONTC/12747/2026	ADV.	2026-04-15	i)WP(c) no. and date of disposal not mentioned in Reference certificate.ii) Paragraph no. mentioned in declaration of the affidavit not correct.iii) Date of postal receipt mentioned in para -5 Of the petition,Date chart. Index and Book mark under annexure-2 not tally with annexure-2.
55	D-CRLMC/10365/2026	NIHAR RANJAN MOHANTY	2026-04-15	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Age of the deponent in affidavit does not tally with cause title and I.A,
56	D-CRP/15704/2026	UDAY NATH SAHOO	2026-04-15	1.L.A.A.Fee of Rs.10/- not affixed 2. Cause Title Not in order.R-3 in the L.A.Court not made Party.
57	D-WP(C)/15854/2026	CHITTA RANAJAN DAS	2026-04-15	20-VERNACULAR CERTIFICATE NOT FURNISHED.
58	D-WP(C)/15636/2026	KRISHNA CHANDRA SAHU	2026-04-15	Date of copy of order vide annex-2 not tally with Index.
59	D-WP(C)/14738/2026	SUSHANTA KUMAR JOSHI	2026-04-15	Annex-2 not filed as per the Index. 2.Annex-3 page marked not properly arranged.
60	D-CRLMC/10344/2026	KARUNAKAR GAYA	2026-04-15	1. Copy of Annexure-2 and 3 disclosing the name of Informant/Victim be kept in Cover.
61	D-CRLREV/10588/2026	SHIB SHANKAR MOHANTY	2026-04-15	Put up SR after filing the C. copieAnnex-2 and 4
62	D-CRLMA/10809/2026	DIPTI DHALL	2026-04-15	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED

				Put up for SR after removal of defect and filing of c. copy of impugned order.
63	D-BLAPL/10490/2026	BISWA KUMAR MISHRA	2026-04-15	1. Ann.1 page 15 not legible.
64	D-CRLMP/9212/2026	AMIYA KUMAR MOHANTY	2026-04-15	Welfare fund of rs.50/- not paid
65	D-CRLREV/10276/2026	HRUDANANDA MOHAPATRA	2026-04-15	Put up SR after filing of the C. copy of Annex-7 .
66	D-WP(C)/15232/2026	MAHESWAR MOHANTY	2026-04-15	Page no.9 not legible.
67	D-WP(C)/14735/2026	RAHUL PRADHAN	2026-04-15	1. page 50 partially legible.2. Grounds not furnished in the petition.3. Name and address of all collector and Dist. Magistrate not properly mentioned in C.T of op. no.2 and also all Dist. social welfare officer in OP.3 not properly described/mentioned
68	D-CONTC/13310/2026	ADV	2026-04-15	Village Kika mentioned in the affidavit appears to be wrong
69	D-WP(C)/16100/2026	SALYADU ANIL KUMAR DORA	2026-04-15	20-VERNACULAR CERTIFICATE NOT FURNISHED. 1. Ann.3 page 16 to 21 not legible.
70	D-WP(C)/14234/2026	NIRANJAN PRASAD PATRA	2026-04-15	4-AFFIDAVIT/VERIFICATION NOT PROPER. Paragraph not correctly mentioned in the affidavit.
71	D-ABLAPL/10580/2026	AJAYA KUMAR PRADHAN	2026-04-15	20-VERNACULAR CERTIFICATE NOT FURNISHED.
72	D-WP(C)/16079/2026	SATYABRATA DASH	2026-04-15	1. Paragraph declaration incomplete.
73	D-CONTC/12699/2026	ADV.	2026-04-15	I) wp(c) no. and CONTC no. and date of disposal not mentioned in reference certificate.
74	D-WP(C)/14403/2026	KUNAL KUMAR SWAIN	2026-04-15	page no.9 partially legible.
75	D-WP(C)/15627/2026	SURYA NARAYAN SAHU	2026-04-15	Page 10 not neat.
76	D-WA/15539/2026	GYANESWAR SATPATHY	2026-04-15	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED i) Respondent no. 6-9 in appeal memo are not party in wp (c) . ii) Detail address of R 6-9 not furnished in cause title. ii) Undertaking for translated copy of oriya not filed.
77	D-CMAPL/15719/2026	USHARANI PATI	2026-04-15	i) CMAPL no. and status not mention in reference certificate. ii) C. copy of impugned order not filed. iii) Put up for SR after after removal of defects.
78	D-BLAPL/10423/2026	SAUMYA RANJAN PRADHAN	2026-04-15	Name and details of Informant-cum-victim mentioned in Annexure-1 and

				relevant pages of Annexure-2 need not be disclose and kept in closed envelop.
79	D-BLAPL/10291/2026	ASHOK KUMAR JENA	2026-04-15	S.T. case mentioned in petition not tally with the Rejection order.
80	D-WP(C)/14177/2026	BIKRAM CHANDRA GHADEI	2026-04-15	4-AFFIDAVIT/VERIFICATION NOT PROPER. Paragraph not mentioned in the affidavit and also I.A .Page marking not proper. 2..Receipt Showing Serv.copy To cg not Filed.
81	D-WP(C)/15545/2026	DILLIP KUMAR SAHOO	2026-04-15	4-AFFIDAVIT/VERIFICATION NOT PROPER. Age not tally with cause title and affidavit.
82	D-WP(C)/14397/2026	KUNAL KUMAR SWAIN	2026-04-15	Page no. 10 not neat.
83	D-CRLMC/9926/2026	PANCHANAN PANIGRAHI	2026-04-15	1. Certified copy of annex-1 not filed
84	D-WP(C)/15894/2026	DILLIP KUMAR RAY	2026-04-15	4-AFFIDAVIT/VERIFICATION NOT PROPER. Paragraph not correctly mentioned in the affidavit.
85	D-CRLMC/10415/2026	JYOTIRMAYA SAHOO	2026-04-15	31-As per standing order the details of victim/informant shall not be mentioned in the petition. Put up for further S.R.
86	D-CONTC/12783/2026	SANGRAM JENA	2026-04-15	i) FAO no. not correctly furnished in 5th line of para-1 of the petition.
87	D-CONTC/15629/2026	RAMAKRISHNA BISOI	2026-04-15	District not mention of op in cause title
88	D-WP(C)/15838/2026	ADYASIDHI MISHRA	2026-04-15	.Receipt Showing Serv.copy To cg not Filed.
89	D-RSA/12531/2026	PRASANNA KUMAR RATH (1)	2026-04-15	1.Period of Delay 296 days.I.A for condonation of delay not Filed.
90	D-CRLREV/10316/2026	PABITRA KUMAR DUTTA	2026-04-15	Period of Delay 248 days delay,Limitation petition not filed
91	D-CRLA/10598/2026	KULDEEP MOHANTY	2026-04-15	1. Name of the informant disclosing in FIR and order vide annexs. 1 and 2 be kept in cover
92	D-WP(C)/15488/2026	SUBHANKAR ROUT	2026-04-15	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 35 not neat.
93	D-CRLMC/9932/2026	BIRAJA PRASANNA DAS	2026-04-15	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
94	D-ABLAPL/10529/2026	SAPAN KUMAR LENKA	2026-04-15	1. GR case No. left blank in Synopsis. 2. Age of Deponent left blank in Affidavit and Declaration.

95	D-EXP/15346/2026	SARAT KUMAR BEHERA	2026-04-15	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED  1.C. copy of impugned order not field i) Details of the petitioner not furnished in cause title. ii) Reference certificate not furnished.iii) Put up for SR after removal of defects
96	D-ABLAPL/10578/2026	PRAVASH CHANDRA JENA	2026-04-15	Name of the informant furnished in the FIR be kept in cover
97	D-WP(C)/15900/2026	RAJJEET ROY	2026-04-15	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
98	D-CONTC/11622/2026	ADV.	2026-04-15	This CONTC. petition is Prematured.
99	D-WP(C)/15363/2026	SURYA PRATAP DEO	2026-04-15	1. Court Fee and Spl. Adhesive stamps not affixed in both Affidavit and I.A. Affidavit. 2. Annexures not attested. 3. Age of Deponent left blank in IA Affidavit. 4. Subject code wrongly mentioned in A.Slip. 5..Subject Code Not Furnished .
100	D-CMAPL/15487/2026	HEMANTA KUMAR ROUT	2026-04-15	1.Authentication fee due on the Appellate Court Judgement Rs 2.25/- to be filed. 2.C. copy of impugned order not filed. 3. i) Synopsis and date chart not filed. ii) FAO no., wrongly mention in para no. 7. iii)FAO no. wrongly mention in v. nama. iv) Put up for SR after filing of c. copy of impugned order and removal of defects.
101	D-BLAPL/10356/2026	RAMANI KANTA PATTANAIK	2026-04-15	1. After page 13 another final form is there to be removed from the application. 2. Rejection order date wrongly mentioned in the index in Annexure-2. 3. The date of execution of V. nama not furnished.
102	D-BLAPL/10447/2026	JITENDRA SAMANTARAY	2026-04-15	Free copy/Certified copy of Rejection order not filed.
103	D-ABLAPL/10584/2026	AJAYA KUMAR PRADHAN	2026-04-15	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED  1. Name of the victim/ Informant be redacted from the petition.2. The document reflecting the name of victim and informant in annex.1 be kept in cover
104	D-CONTC/12614/2026	ADV.	2026-04-15	i) Synopsis and Date chart not mentioned in Index and not page marked.ii) Synopsis not filed.

105	D-CMAPL/10126/2026	HEMANTA KUMAR RATSINGH	2026-04-15	1.Authentication fee due on the Appellate Court Judgement Rs 2.25/- to be paid. 2. Anx. not page mark
106	D-WP(C)/14373/2026	JANAKI KANTA MAHAPATRA	2026-04-15	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. Welfare fee not paid.
107	D-CONTC/8461/2026	ADV.	2026-04-15	i) In Reference certificate wp(c) not furnished.ii)District of the contemnor not mentioned in cause title.
108	D-CMAPL/15495/2026	HEMANTA KUMAR ROUT	2026-04-15	18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED 1.Authentication fee due on the Appellate Court Judgement Rs 2.25/- to be paid i) Synopsis and date chart not filed. ii) page no. 8 not in proper place. iii) FAO no. wrongly mention in v. nama. iv) Put up for SR after filing of c. copy of order and removal of defects.
109	D-CONTC/15336/2026	ADV	2026-04-15	1. Page No.11 Annex-2 not exhibited.
110	D-BLAPL/10376/2026	SURYAKANTA DASH	2026-04-15	1. Name of the brother of Victim to be deleted from Paragraph-2 of the application. 2. F.I.R copy and statement of Victim be kept on Sealed Cover
111	D-CRP/15171/2026	SUVASHISH PATTANAIK	2026-04-15	1.Code Indicated but Incorrect. 2.The name of Court be corrected in the Prayer of the I.A
112	D-WP(C)/14830/2026	ABDUL MUQSID	2026-04-15	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED.
113	D-WP(C)/15246/2026	MAHESWAR MOHANTY	2026-04-15	Page no.9 not neat and legible.
114	D-WP(C)/14174/2026	BIKRAM CHANDRA GHADEI	2026-04-15	4-AFFIDAVIT/VERIFICATION NOT PROPER. Date of copy of notice not tally with Index.Serial no-4 not correctly mentioned in the affidavit.paragraph not mentioned in the affidavit.
115	D-CRP/11938/2026	AMITAV TRIPATHY	2026-04-15	1. Period of Delay 262 days.I.A for condonation of delay not Filed 2. Provision of Law Furnished but Incorrect.
116	D-WP(C)/13059/2026	SUBRAT KUMAR NAYAK	2026-04-15	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 29-NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE

				APPEARING IN THE PETITION/APPEAL/APPLICATION 1. Para 7 appearing twice. 2. Ann.2 not attested. Page 17 and 18 not legible.
117	D-CONTC/12780/2026	SANGRAM JENA	2026-04-15	i) Signature of petitioner no. 9 not tally with cause title.
118	D-CMAPL/15496/2026	HEMANTA KUMAR ROUT	2026-04-15	18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED 1. Authentication fee due on the Appellate Court Judgement Rs 2.25/- to be paid. i) Synopsis and date chart not filed. ii) FOA no. wrongly mention in v. nama. iii) Put up for SR after filing of c. copy of order and removal of defects.
119	D-WP(C)/14840/2026	MADHAB LAL AGARWAL	2026-04-15	1. Details address of op-2 not mentioned in Cause Title.
120	D-CRLMC/10871/2026	HEMANT KUMAR MUND	2026-04-15	4-AFFIDAVIT/VERIFICATION NOT PROPER. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Age of the deponent in affidavit does not tally with cause title and I.A.2. Page no.37 not neat and legible.3.Letter bearing No.NH-12017/5/2012 ORSP under Annexure-6 does not tally with Index 4..Receipt Showing Serv.copy To cg not Filed.
121	D-CRLA/10173/2026	SUSANTA KUMAR BARAL	2026-04-15	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED status of the petitioner not furnished in C.T.
122	D-CONTC/12189/2026	ASHUTOSH MISHRA	2026-04-15	i) Year of the WP(c) no. not correct in the para-2 of the petition.ii) Year of order dated not correct in para-3 of the petition.iii) paragraph no.not mentioned in declaration of the affidavit.
123	D-CRLMC/10696/2026	ANUP KUMAR PATNAIK	2026-04-15	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Signature of the petitioner in V.nama not tally with cause title.
124	D-CRLMP/9453/2026	RAMANIKANTA PATTANAIK	2026-04-15	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
125	D-WP(C)/14431/2026	SAILABALA JENA	2026-04-15	1. As per annex.3 page mark not correctly furnished in index
126	D-WP(C)/15804/2026	RABINDRA KUMAR PATNAIK	2026-04-15	20-VERNACULAR CERTIFICATE NOT FURNISHED.

				Annex-5 mentioned in the Para-8 body of the petition appears to be wrong.
127	D-ABLAPL/9239/2026	KISHORE KUMAR MISHRA	2026-04-15	1. Court fees of Rs.6/- not paid. 2. Page No. 10-11 and 14 not Legible. 3..Names In Capital Letters Of All The Signing Advocates Not Indicated
128	D-WP(C)/15502/2026	PRIYA RANJAN SINGH	2026-04-15	Notarial seal not furnished in both affidavit.
129	D-WP(C)/15839/2026	AJAYA KUMAR TRIPATHY	2026-04-15	Page no. 66 not neat.
130	D-CRLMC/10492/2026	ASHOK KUMAR SAHOO	2026-04-15	Annexure-1 2 and 3 be kept in cover
131	D-ABLAPL/10544/2026	JYOTIRMAYA SAHOO	2026-04-15	1. Offence under BNS section wrongly mentioned in CT and Para 2. 2. Ann.1 be kept in sealed cover.
132	D-WP(C)/15888/2026	DILLIP KUMAR RAY	2026-04-15	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. Paragraph not correctly mentioned in the affidavit.D.Fee of Rs.4/- not paid in the v.nama.
133	D-CONTC/12326/2026	SATYANARAYAN MOHAPATRA	2026-04-15	i) Wp(c) no. not correctly mentioned in Date chart.ii) Reference certificate not furnished.
134	D-CMP/15257/2026	RAKESH BEHERA	2026-04-15	3-AUTHENTICATION FEE IS DEFICIENT.
135	D-CMAPL/15442/2026	ABHISHEK DASH	2026-04-15	Defect reg. nomenclature
136	D-WPCRL/10718/2026	RANJAN KUMAR ROUT	2026-04-15	DEFECT REGARDING NOMENCLATURE
137	D-WP(C)/14228/2026	ABHIMANYU PARIDA	2026-04-15	20-VERNACULAR CERTIFICATE NOT FURNISHED.
138	D-CRLMC/9976/2026	SURYANSHI SRIVASTAVA	2026-04-15	29-NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION
139	D-RPFAM/15982/2026	JAYADEBA BEHERA	2026-04-15	good ground not furnished 2.AU fee Rs 5 /not paid
140	D-CRLMC/10367/2026	AMLAN MOHANTY	2026-04-15	1. Paragraph no. not correctly furnished in the petition.
141	D-WP(C)/14401/2026	KUNAL KUMAR SWAIN	2026-04-15	Dt. 11-04-2025 in annex.9 not tally with index.
142	D-RPFAM/15354/2026	BIBHUTI BHUSAN MISHRA 2	2026-04-15	good ground not furnished
143	D-CONTC/15450/2026	SUDHANSU SEKHAR JENA	2026-04-15	i) Vernacular certificate not furnished.ii) Annexure -3 not mentioned in index, Book mark and petition but marked in page no.13.iii)Year of the wp(c) not

				mentioned in synopsis.iv)This CONTC petition is Prematured.
144	D-WP(C)/13395/2026	SUCHITRA KUMAR SAHOO	2026-04-15	14-NOT PROPERLY INDEXED.
145	D-CRLREV/10242/2026	SANKET KANUNGO	2026-04-15	1.Paragraphs not correctly furnished in declaration in petition and I.A. .
146	D-WP(C)/16243/2026	PAMI RATH	2026-04-15	Petition not correctly addressed to Honorable Court
147	D-WP(C)/16248/2026	DEBESH PANDA	2026-04-15	1-COURT FEE IS DEFICIENT. I.Petition not correctly addressed to Honorable Court 2. Rs.6.00 to be paid.
148	D-BLAPL/10489/2026	RAJAT KUMAR PANDA	2026-04-15	1. Page marking of Bail Application and Ann.1 in Index not correct. 2. Date of Rejection mentioned in Ann.3 of Index not correct. 3. In Prayer ST case is mentioned instead of CT.
149	D-CMP/15392/2026	BISWABHUSAN DAS	2026-04-15	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 20-VERNACULAR CERTIFICATE NOT FURNISHED.
150	D-WP(C)/16024/2026	SUSANTA KUMAR BARAL	2026-04-15	20-VERNACULAR CERTIFICATE NOT FURNISHED.
151	D-EXP/15347/2026	SARAT KUMAR BEHERA	2026-04-15	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. 1.C. copy of impugned order not filed i) Details of petitioner not furnished in cause title. ii)Reference certificate not furnished.iii) Put up for SR after removal of defects.
152	D-WP(C)/11492/2026		2026-04-15	Defect regarding nomenclature.
153	D-ABLAPL/10471/2026	DEEPAK KU SAHOO	2026-04-15	1. Page marking of Ann.1 in Index not correct. 2. Ann.1 be kept in sealed cover.
154	D-WP(C)/14218/2026	ASHIS KUMAR MISHRA	2026-04-15	.Subject Code incorrectly Mentioned
155	D-BLAPL/10496/2026	PRAGYAN PARAMITA MOHANTY	2026-04-15	1. Prov. of Law incorrectly mentioned on the top of CT. 2. Details of Informant in CT be redacted. 3. Ann.2 has been marked as Ann.4. 4. Ann.1 to 3 be kept in a sealed cover. Resubmit for SR after removal of defects.
156	D-WP(C)/15295/2026	SARAT KUMAR BEHERA	2026-04-15	14-NOT PROPERLY INDEXED. Synopsis and date chart not mentioned
157	D-WP(C)/14483/2026	SAILABALA JENA	2026-04-15	1. Name of the petitioner in cause title does not tally with Index.
158	D-ABLAPL/9033/2026	SIDDHARTH PRASAD MISHRA	2026-04-15	1. Age of the petitioner No.2 has not been mentioned in the Cause title. 2. P.S. name is not correctly furnished in Para 2 of the petition. 3. Petition is not properly

				paginated. 4. The name of the Victim may be redacted from the petition. 5. Annexure 1 and 2 may be kept in the sealed cover
159	D-BLAPL/10292/2026	PRANAB KUMAR DAS	2026-04-15	T.R.case No. mentioned in petition not tally with the Rejection order.
160	D-WP(C)/15781/2026	MANORANJAN SAHOO	2026-04-15	1-COURT FEE IS DEFICIENT. 7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED.  Court fee and Welfare fee not paid.
161	D-BLAPL/10404/2026	DEVASIS MOHANTY	2026-04-15	. Annexure-4 twice and Annexure-5 wrongly reflected in body of the petition. 2.Annexure-2 twice attached in petition
162	D-ABLAPL/10583/2026	KSHIROD KUMAR ROUT	2026-04-15	1. Name of the victim/Informant be redacted from the petition. 2. Name of the informant reflecting in the annex. be kept in cover.
163	D-ABLAPL/10539/2026	BHABANI SHANKAR DASPARIDA	2026-04-15	1. Ann.1 be kept in a sealed cover.
164	D-BLAPL/10293/2026	SABYASACHI MISHRA	2026-04-15	1.Wrongly mentioned First Bail instead of Second Bail application in Reference certificate. 2.Wrongly mentioned Husband Name instead of Father Name in para-1 of the affidavit
165	D-CONTC/16173/2026	ADV.	2026-04-15	Name of the op. in C.T not tally with annex.1.
166	D-CMP/15136/2026	SURYA NARAYAN SATAPATHY	2026-04-15	18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED  C.Copies of impugned orders not Filed. Put up for further S.R after rectification
167	D-CRLMC/10406/2026	BYOMAKESH TRIPATHY	2026-04-15	31-As per standing order the details of victim/informant shall not be mentioned in the petition.  1. Synopsis and Date chart not alphabetic paginated in Index.Put up for further S.R.
168	D-CRLREV/10321/2026	PABITRA KUMAR DUTTA	2026-04-15	Period of Delay 248 days delay,Limitation petition not filed 2. Being aggrieved not mentioned not mentioned in petition. 2. Good ground certificate not furnished.
169	D-RPFAM/49347/2025	SAYANTAN PANDA	2026-04-15	1. Period of Delay 106 days 2.. Court Fee 6/ not paid 3. Code not furnished 4. under taking for oriya annex not furnished
170	D-WP(C)/15557/2026	BISWABIHARI MOHANTY	2026-04-15	page nos. 16 and 43 to 47 not neat
171	D-CRLMC/10260/2026	SASANKA SEKHAR PAIKRAY	2026-04-15	1. Sl. no.2 not correctly furnished in Affidavit. 2. Page No.22 repeated twice
172	D-ABLAPL/10519/2026	SANGRAM KESHARI ROUT	2026-04-15	i) Page no. 9 and 11 not legible.ii) H. C. B.A. M. W. S. of Rs. 50 not paid.

173	D-BLAPL/10456/2026	CHEERA RANJAN SATAPATHY	2026-04-15	Name and details of Informant/victim mentioned in Annexure-1 and relevant pages of Annexure-3 need not be disclose and kept in closed envelop.
174	D-WP(C)/16202/2026	MOHAMMED AKHTER RAZA	2026-04-15	1-COURT FEE IS DEFICIENT. Rs.6.00 to be paid
175	D-BLAPL/10449/2026	SUMIT SEKHAR PATTANAIK	2026-04-15	1.C.T. case No. incorrectly mentioned in prayer portion of the petition. 2.Name and occupation of the Deponent not mentioned in Affidavit. 3..mobile Phone Numbers Of All The Signing Advocates Not Indicated
176	D-WP(C)/15411/2026	AMIT PRASAD BOSE	2026-04-15	Paragraph not correctly mentioned in the affidavit. 2..Subject Code incorrectly Mentioned
177	D-CRLMP/9803/2026	BIRENDRA KUMAR NAYAK	2026-04-15	1. Put up for SR after redacting the name of details of Victim / Informant from the petition
178	D-CMAPL/16000/2026	HEMANTA KUMAR ROUT	2026-04-15	i) Synopsis and date chart not filed. ii) Put up for SR after filing of c. copy of impugned order and removal of defect.
179	D-WP(C)/15722/2026	AUROBINDA SAHOO	2026-04-15	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED  1. Page no-8 not legible
180	D-WA/16313/2026	AKSHAYA KUMAR JENA	2026-04-15	1.Authentication fee due on the Appellate Court Judgement Rs 2.25/- to be paid. 2. Legible copy of page no. 122 to be filed
181	D-CRLREV/10400/2026	JUGALA KISHORE PANDA	2026-04-15	Put up SR after redacting the name of Victim/Informant/ Relatives and Address From Synopsis , Entire petition .
182	D-CMP/15782/2026	SAROJ KUMAR PADHI	2026-04-15	Defendants No-3 and 5 of the Trial Court not made Parties in the Petition
183	D-CMAPL/15491/2026	HEMANTA KUMAR ROUT	2026-04-15	18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED  1. Authentication fee due on the Appellate Court Judgement Rs 2.25/- to be paid. i) Synopsis and date chart not filed. ii) FAO no. wrongly mention in v. nama. iii) Put up for SR after filing of c. copy of order and removal of defects
184	D-BLAPL/10509/2026	TOFAN KUMAR SAHOO	2026-04-15	1. In certificate under affidavit, no. of paragraphs wrongly furnished.
185	D-ARBP/15596/2026	ARPIT SARANGI	2026-04-15	Court Fee Rs.500/ not paid
186	D-CONTC/12273/2026	ADV.	2026-04-15	i) Date of order of wp(c) 5611/ 2025 not furnished in Reference certificate.
187	D-CONTC/12421/2026	AGNIHOTRA SAHU	2026-04-15	Address of the petitioner in cause title not tally with Annexure-1.

188	D- CONTC/12642/2026	ADV.	2026-04-15	i) Annexure-2 mentioned in index not filed.ii) Annexure -2 marked in petition not tally Index and Book mark. iii)Annexure-2(a) marked in Index not mentioned in Book mark and not marked in page 14.iii)Postal receipt of order dated 13-01-2026 not filed iv) For further S.R. after removal of defect.
189	D-WP(C)/16156/2026	PADMANAVA JENA	2026-04-15	Annexure-2 not attested
190	D-WP(C)/15074/2026	ASHOK KUMAR ROUT	2026-04-15	Page no. 7 and 8 not marked in file.
191	D-WP(C)/15284/2026	SUBHADUTTA ROUTRAY	2026-04-15	Page no. 45 not correct
192	D- RPFAM/15029/2026	ANSHUMAN PANDA	2026-04-15	Period of Delay 31 days
193	D- BLAPL/10450/2026	JITENDRA SAMANTARAY	2026-04-15	Name and details of Informant/Victim mentioned in Annexure-1 need not be disclose and kept in closed envelop.
194	D- CRLREV/10587/2026	JUGALA KISHORE PANDA	2026-04-15	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED  1.C. copy of Annex-1 not filed
195	D-WP(C)/14448/2026	IN PERSON	2026-04-15	4-AFFIDAVIT/VERIFICATION NOT PROPER. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED  1. Paragraph no. not correctly furnished in declaration.
196	D- BLAPL/10477/2026	RAJIB LOCHAN PATTNAIK	2026-04-15	Reference Certificate not properly mentioned.
197	D- CRLMC/10248/2026	DURGA PRASAD PRADHAN	2026-04-15	1. Page no.12 not filed.
198	D- CRLMC/10556/2026	AJAY KUMAR NANDY	2026-04-15	1. Paragraph not correctly numbered in the petition.
199	D- BLAPL/10507/2026	RANJITA SINGH	2026-04-15	1. In Index, all page marking not done.
200	D- CMAPL/15493/2026	HEMANTA KUMAR ROUT	2026-04-15	1. C. copy of impugned order not filed Put up for SR after filing of c. copy of impugned order
201	D- CONTC/14628/2026	ADV.	2026-04-15	Provision of Law Not correctly furnished.
202	D-WP(C)/14372/2026	HIMANSHU SEKHAR PANDA	2026-04-15	Annexure -2 and -3 filed twice
203	D-CRP/15739/2026	JITENDRA KUMAR MISHRA (2)	2026-04-15	1.D.C.Fee of Rs.39/- to be Paid 2. Provision of Law Furnished but Incorrect. Put up for further S.R after Payment of D.C.Fee for computing the period of limitation
204	D-WP(C)/14349/2026	MAHENDRA KUMAR SAHOO	2026-04-15	Page no. 14 not neat

205	D-WP(C)/14995/2026	GOPAL PRASAD JENA	2026-04-15	.Subject Code Not Furnished .
206	D-CRLA/9639/2026	KARUNAKAR GAYA	2026-04-15	status of the petitioner not furnished.
207	D-WP(C)/11072/2026		2026-04-15	Defect regarding nomenclature.
208	D-ABLAPL/10561/2026	ASHOK KUMAR BEHERA	2026-04-15	1. Ann.1 be kept in sealed cover.
209	D-ABLAPL/10535/2026	SUMIT SEKHAR PATTANAIK	2026-04-15	1. Index not proper.
210	D-WP(C)/14389/2026	KUNAL KUMAR SWAIN	2026-04-15	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
211	D-ABLAPL/10481/2026	MANORANJAN MISHRA	2026-04-15	.Subject Code incorrectly Mentioned
212	D-EXP/7287/2026	SOURAV DAS	2026-04-15	i) Status of the petitioner not furnished. ii)Put up for SR after removal of defect
213	D-WP(C)/16008/2026	BHAKTA RANJAN BARIK	2026-04-15	4-AFFIDAVIT/VERIFICATION NOT PROPER. Serial no 5 affidavit in the I.A not correctly mentioned.

**DEFECTIVE REPORT LIST**

**DEFECTIVE REPORT OF 15-04-2026 (CASES FILED BEFORE 2024)**

<b>Sl no.</b>	<b>Filing Number</b>	<b>Case Number</b>	<b>Advocate for Petitioner/Caveator</b>	<b>Defects as per S.R.</b>
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